

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT-II)

Item No. 207
(IB)-2240(ND)2019
IA-1175/2022, IA-388/2022

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited
Versus**

... Applicant/Petitioner

M/s. Overnite Express Limited

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 25.05.2022

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**


**SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)**

PRESENT:

Abhishek Parmar, Adv for RP

ORDER

Renotified to 18.07.2022.


(T.S. Singh)
Court Officer